

**RESUME' OF WORK DONE BY
LOK SABHA**

[FOURTH LOK SABHA—TENTH SESSION, 1970]

(20th February to 20th May, 1970)



**LOK SABHA SECRETARIAT
NEW DELHI**

July, 1970

P R E F A C E

This publication contains a brief resume' of work done by Lok Sabha during the Tenth Session of Fourth Lok Sabha, 1970.

NEW DELHI;
July 7, 1970.

S. L. SHAKDHER,
Secretary.

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**RESUME OF WORK DONE BY LOK SABHA DURING THE TENTH
SESSION OF FOURTH LOK SABHA (FEBRUARY—MAY, 1970)**

1. DURATION OF SESSION

Date of commencement	20th February, 1970
Date of Adjournment <i>sine die</i>	20th May, 1970
Date of Prorogation	23rd May, 1970
Number of days of sittings	61
Number of Sittings	62
Number of hours of sittings	421 hours and 20 minute .

2. ADJOURNMENT MOTION

Admitted and discussed

Subject	Name of Member	Date when admitted	Date when discussed	Decision of the House	Time taken
					H. M.
Lathi charge by the police at Patel Chowk, Parliament Street, New Delhi in the afternoon of 6-4-1970 resulting in injuries to some M.Ps. and others.	Dr. Ram Subhag Singh	*6-4-1970	6-4-1970	Negatived	3-37

*A motion for suspension of Rule 57 in its application to this adjournment motion was moved and adopted before consent was given to the moving of the adjournment motion.

3. BILLS

(1) Government Bills

S. No.	Title of the Bill	Date of introduction	Date of laying on Table in the case of Bills passed by Rajya Sabha	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
1.	The Advocates (Second Amendment) Bill, 1968, as passed by Rajya Sabha.	..	(Earlier Session-18-2-69)	20-2-70 (Motion for extension of time for presentation of the Report of the Select Committee)	H M	Motion for extension of time for the presentation of the Report of the Select Committee upto the first day of second week of the next session adopted.
2.	The Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 1969.	(Earlier Session-15-12-69)	..	23-2-70, 24-2-70 (Consideration and passing)	2	45	21	7 Passed

3. The Union Duties of Excise (Distribution) Amendment Bill, 1969.	..	24-2-70 (Consideration and passing)	2	08	4	2	Passed
4. The Additional Duties of Excise (Goods of Special Importance) Amendment Bill, 1969	..	24-2-70 (Consideration and passing)	1	05	4	2	Passed
5. The Patents Bill, 1967.	18	..	Report of the Joint Committee presented on 27-2-70.
6. The Banking Companies (Acquisition and Transfer of Undertakings) Bill, 1970.	..	18-3-70, 24-3-70 (Consideration and passing)	*12	32	236	..	Passed
7. The Finance Bill, 1970.	..	1-5-70, 4-5-70, 5-5-70, 6-5-70 (Consideration and passing)	15	45	732	24	Passed
8. The Haryana and Punjab Agricultural Universities Bill, 1970.	..	28-3-70 (Consideration and passing)	**2	00	16	8	Passed
9. The Press Council (Amendment) Bill, 1970, as Passed by Rajya Sabha.	..	10-3-70 (Consideration and passing)	4	32	44	..	Passed
10. The Calcutta Port (Amendment) Bill, 1970, as passed by Rajya Sabha.	..	12-3-70 (Consideration and passing)	@2	03	3	..	Passed

*Motion for consideration of the Bill was discussed together with the Statutory Resolutions regarding disapproval of the Banking Companies (Acquisition and Transfer of Undertakings) Ordinance, 1970.

**Motion for consideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the Haryana and Punjab Agricultural Universities Ordinance, 1970.

@Motion for consideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the Calcutta Port (Amendment) Ordinance, 1970.

1	2	3	4	5	H	M	6	7	8	9
					*2	42		2	..	Passed
11.	The Essential Commodities (Amendment) Continuance Bill, 1970 as passed by Rajya Sabha.	..	12-3-70	31-3-70 (Consideration and passing)	0	22	Passed
12.	The Appropriation (Vote on Account) Bill, 1970	18-3-70	..	18-3-70 (Consideration and passing)	0	22	Passed
13.	The Indian Railways (Amendment) Bill, 1970.	24-3-70	5	Pending
14.	The Appropriation Bill, 1970.	25-3-70	..	25-3-70 (Consideration and passing)	0	18	Passed
15.	The Manipur Appropriation Bill, 1970.	25-3-70	..	25-3-70 (Consideration and passing)	0	08	Passed
16.	The Manipur Appropriation (No. 2) Bill, 1970.	25-3-70	..	25-3-70 (Consideration and passing)	0	03	Passed
17.	The Delhi Co-operative Societies Bill, 1970.	26-3-70	Pending
18.	The Appropriation (Railways) Bill, 1970.	28-3-70	..	28-3-70 (Consideration and passing)	0	43	Passed
19.	The Appropriation (Railways) No. 2 Bill, 1970.	28-3-70	..	28-3-70 (Consideration and passing)	0	01	Passed
20.	The West Bengal Appropriation (Vote on Account) Bill, 1970.	30-3-70	..	30-3-70 (Consideration and passing)	0	02	Passed
21.	The West Bengal Appropriation Bill, 1970.	30-3-70	..	30-3-70 (Consideration and passing)	0	01	Passed
22.	The West Bengal State Legislature (Delegation of Powers) Bill, 1970, as passed by Rajya Sabha.	..	9-4-70	23-4-70 (Consideration and passing)	2	55	7	Passed

23. The Taxation Laws (Amendment) Bill, 1969. (Earlier Session—23-7-69)	..	27-4-70 (Motion for further extension of time for presentation of Report of Select Committee)	Motion for further extension of the time appointed for the presentation of the Report of the Select Committee upto the first day of the second week of the next session adopted.
24. The Appropriation (No.2) Bill, 1970.	30-4-70	30-4-70 (Consideration and passing)	0	10	—	Passed
25. The Commissions of Inquiry (Amendment) Bill, 1969. (Earlier Session—21-11-69)	—	7-5-70 (Motion for concurrence in the recommendation of Raja Sabha)	0	01	—	Motion for concurrence in the recommendation of Raja Sabha that the Joint Committees of the Houses be instructed to report in the first week of the Monsoon Session, 1970, adopted.
26. The Petroleum (Amendment) Bill, 1969. (Earlier Session—16-5-69)	..	(Earlier Session—4-12-69, 7-5-70 (Further consideration and passing)	1	25	17	3
27. The Contingency Fund of India (Amendment) Bill, 1969. (Earlier Session—19-12-69)	..	7-5-70 (Consideration and passing)	0	40	3	2

* Motion for consideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the Essential Commodities (Amendment) Continuance Ordinance, 1969.

					H	M			
28.	The Merchant Shipping (Amendmen ¹) Bill, 1969, as passed by Rajya Sabha.	..	(Earlier Session—10-12-69)	8-5-70 (Consideration and passing)	0	50	23	8	Passed as amended.
29.	The Central Silk Board (Amendment) Bill, 1969.	(Earlier Session—1-4-68)	11-5-70	20-5-70 (Consideration of amendments made by Rajya Sabha)	0	06	..	2	Amendments made by Rajya Sabha on 7-5-70 agreed to.
30.	The Tea (Amendment) Bill, 1969.	(Earlier Session—3-3-69)	11-5-70	20-5-70 (Consideration of amendments made by Rajya Sabha)	0	03	..	2	Amendments made by Rajya Sabha on 7-5-70 agreed to
31.	The Coal Mines (Conservation and Safety) Amendment Bill, 1970.	11-5-70	Pending.
32.	The North-Eastern Council Bill, 1969.	(Earlier Session—15-12-69)	..	11-5-70 (Consideration and passing)	2	45	31	..	Passed
33.	The University Grants Commission (Amendment) Bill, 1968, as passed by Rajya Sabha.	..	(Earlier Session—12-8-68)	11-5-70, 12-5-70, 13-5-70, 15-5-70 (Consideration and passing)	@7	28	76	..	Passed as amended.
34.	The Architects Bill, 1970, as passed by Rajya Sabha.	..	14-5-70	Pending
35.	The Constitution (Twenty-fourth Amendment) Bill, 1970.	18-5-70	Pending
36.	The Indian Soldiers (Litigation) Amendment Bill, 1969, as passed by Rajya Sabha.	..	(Earlier Session—25-11-69)	19-5-70 (Consideration and passing)	0	30	6	3	Passed as amended

Summary

1. Bills pending at the end of the last session	35
2. Bills introduced ■	17
3. Bills passed by the Rajya Sabha and laid on the Table	5
4. Bills returned by Rajya Sabha with amendments and laid on the Table	2
5. Bills Passed	29
6. Bills referred to Select Committee	1
7. Bills referred to Joint Committee	Nil
8. Bills withdrawn	Nil
9. Bills pending at the end of the session <i>vide</i> para No. 1720 of Bn.— -Pt. II, dated 25-5-70	30

(ii) Private Members' Bills

Sl. No.	Title of the Bill and Member-in-charge	Date of Introduction	Date of laying on the Table (In the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
1.	The Constitution (Amendment) Bill, 1970 (Amendment of article 85) by Shri Srinibas Misra.	27-2-70	--	--	--	--	--	Pending
2.	The Citizenship (Amendment) Bill, 1970 (Amendment of Sections 9, 10 and substitution of new section 10A) by Shri M. Narayana Reddy.	27-2-70	--	--	--	--	--	Pending
	The Constitution (Amendment) Bill, 1970 (Amendment of Eighth Schedule) by Shri M. Meghachandra.	27-2-70	--	--	--	--	--	Pending

1	2	3	4	5	6	7	8	9
4.	The Civil Aviation (Licensing) Bill, 1970 by Shri S. C. Samanta.	27-2-70	—	—	—	—	—	Pending
5.	The Parliament Library Bill, 1970 by Shri S. C. Samanta.	27-2-70	—	—	—	—	—	Pending
6.	The Gift-Tax (Amendment) Bill, 1970 (Amendment of sections 22, 23, etc.) by Shri S. C. Samanta.	27-2-70	—	—	—	—	—	Pending
7.	The Companies, (Amendment) Bill, 1970 (insertion of new section 43B and amendment of sections 224, 231, etc.) by Shri S. C. Samanta.	27-2-70	—	—	—	—	—	Pending
8.	The Constitution (Amendment) Bill, 1970 (Amendment of articles 330 and 332) by Shri Suraj Bhan.	27-2-70	—	—	—	—	—	Pending
9.	The Mother's League Bill, 1970 by Shri Madhu Limaye.	27-2-70	—	—	—	—	—	Pending
10.	The Constitution (Amendment) Bill, 1970 (Substitution of article 168 and omission of article 169, etc.) by Shri Bhogendra Jha.	27-2-70	—	—	—	—	—	Pending
11.	The Judges (Prohibition on Hearing in certain cases) Bill, 1970 by Shri A. S. Saigal.	27-2-70	—	—	—	—	—	Pending

12. The Constitution (Amendment) Bill, 1969 (<i>Amendment of articles 32 and 226</i>) by Shri Tota neri Viswanatham.	(Earlier Session-21-2-69)	—	(Earlier session-19-12-69) 27-2-70 (Further consideration)	0.53 (33 minutes had already been taken during Ninth Session)	1	1	Referred to a Select Committee on adoption of an amendment to that effect on 27-2-70
13. The Foreign Aid (Maintenance of Account) Bill, 1967 by Shri Kanwar Lal Gupta.	(Earlier Session-4-3-67)	—	27-2-70, 13-3-70 (Consideration)	3.40	1	—	Withdrawn on 13-3-70
14. The Banking Laws (Amendment) Bill, 1969 by Shri Bhagthar Das.	13-3-70	—	—	—	—	—	Pending
15. The Constitution (Amendment) Bill, 1970 (<i>Insertion of new article 165A</i>) by Shri Shiva Chandra Jha.	13-3-70	—	—	—	—	—	Pending
16. The Constitution (Amendment) Bill, 1970 (<i>Amendment of article 238</i>) by Shri Shaiva Chandra Jha.	13-3-70	—	—	—	—	—	Pending
17. The Free Legal Aid Bill, 1970 by Shri Madhu Limaye.	13-3-70	—	—	—	—	—	Pending
18. The Delhi Administration (Amendment) Bill, 1970 (<i>Amendment of sections 3, 22, etc.</i>) by Shri Shri Chand Goyal.	13-3-70	—	—	—	—	—	Pending
19. The Constitution (Amendment) Bill, 1970 (<i>Amendment of articles 83 and 174</i>) by Shri Shri Chand Goyal.	13-3-70	—	—	—	—	—	Pending
20. The Bombay Atomic Authority Bill, 1970 by Shri George Fernandes.	13-3-70	—	—	—	—	—	Pending

26. The Constitution (Amendment) Bill, 1970 (<i>Amendment of articles 120, 210, 343, etc.</i>), by Shri Murasoji Maran.	26-3-70	—	—	—	—	—	—	—	Pending
27. The Mithila Development Board Bill, 1970 by Shri Shiva Chandra Jha.	26-3-70	—	—	—	—	—	—	—	Pending
28. The Constitution (Amendment) Bill, 1970 (<i>Amendment of articles 120, 210 and Part XVII etc.</i>), by Shri Murasoli Maran.	26-3-70	—	—	—	—	—	—	—	Pending
29. The Constitution (Amendment) Bill, 1970 (<i>Amendment of article 217</i>) by Shri Om Prakash Tyagi.	26-3-70	—	—	—	—	—	—	—	Pending
30. The Representation of the People (Amendment) Bill, 1970 (<i>Insertion of new sections 77A and 168A</i>) by Shri Madhu Limaye.	10-4-70	—	—	—	—	—	—	—	Pending
31. The Constitution (Amendment) Bill, 1970 (<i>Amendment of article 174</i>) by Shri C. K. Bhattacharyya.	10-4-70	—	—	—	—	—	—	—	Pending
32. The Capital Punishment Abolition Bill, 1970 by Shri Om Prakash Tyagi.	10-4-70	—	—	—	—	—	—	—	Pending
33. The Constitution (Amendment) Bill, 1970 (<i>Amendment of article 123</i>) by Shri S. S. Kothari.	10-4-70	—	—	—	—	—	—	—	Pending
34. The Constitution (Amendment) Bill, 1970 (<i>Amendment of articles 16, 19, etc.</i>), by Shri Madhu Limaye.	24-4-70	—	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
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H.M.

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| 35. | The Companies (Amendment) Bill, 1970 (Insertion of new sections 224A, 224B and 224C) by Shri Chittamani Panigrahi. | 24-4-70 | — | — | — | — | — | Pending |
| 36. | The Prevention of Food Adulteration (Amendment) Bill, 1970 (<i>Amendment of sections 2, 3, etc.</i>) by Shri Tenneti Viswanatham. | 24-4-70 | — | — | — | — | — | Pending |
| 37. | The Constitution (Amendment) Bill, 1967 (<i>Amendment of article 164</i>) by Shri P. K. Deo. | (Earlier Session—16-11-67) | — | 24-4-70
8-5-70
(Consideration) | 3.39 | 3 | — | Discussion not concluded.
Pending |
| 38. | The Constitution (Amendment) Bill, 1970 (<i>Insertion of new articles 24A and 24B</i>) by Shri George Fernandes. | 8-5-70 | — | — | — | — | — | Pending |
| 39. | The Price Control Bill, 1970 by Shri George Fernandes. | 8-5-70 | — | — | — | — | — | Pending |
| 40. | The Civil Liberties Commissions Bill, 1970 by Shri Madhu Limaye. | 8-5-70 | — | — | — | — | — | Pending |
| 41. | The Leader of the Opposition Bill, 1970 by Shri Manubhai Patel. | 8-5-70 | — | — | — | — | — | Pending |
| 42. | The Constitution (Amendment) Bill, 1970 (<i>Amendment of article 222</i>) by Shri Om Prakash Tyagi. | 8-5-70 | — | — | — | — | — | Pending |

Pending

43. The Industrial Disputes (Amendment) Bill, 1970 (*Amendment of section 2, omission of section 9B etc.*) by Shri R. Umanath.

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SUMMARY

1	Bills pending at the end of the last session	220
2	Bills introduced	38
3	Bill returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	1
4	Bill withdrawn	1
5	Motion for consideration—negatived	1
6	Bill referred to Select Committee	1
7	Bills pending at the end of the Session (<i>Vide</i> Para No. 1721 of Bulletin-Part II, dated 25-5-70)	257

4. CALLING ATTENTION STATEMENTS

S. No.	Brief Subject	Name of the member who Called Attention	Name of the Minister	Time taken
			Date of Statement	
1	2	3	4	5
				H. M
1.	Murderous attack on the French Consul General and his wife in Calcutta on 8-2-1970 resulting in the death of his wife etc.	Smt. Ila Pal Chaudhuri	Shri Y.B. Chavan 23-2-1970	0 13
2.	Decision on revision of Pay Scales of Non-Gazetted Govt. employees of Himachal Pradesh on Punjab pattern.	Shri Prem Chand Verma	Shri Vidya Charan Shukla 24-2-1970	0 10
3.	Situation in Laos resulting from North Vietnamese offensive in the Plain of Jars.	Shri Bal Raj Madhok	Shri Dinesh Singh 25-2-1970	0 38
4.	Government of India's decision to close down all cultural and information Centres of foreign countries located in India outside their Headquarters or Consular and Trade Offices.	Shri Piloo Mody	Shri Dinesh Singh 26-2-1970	0 47
5.	Retaliatory action planned by foreign airlines against the decision of Government of India to allow Indian passengers travelling by Air India to carry 100 dollars.	Shri Rajendra Nath Barua	Dr. Karan Singh 27-2-1970	0 12
6.	Proposals made by the Prime Minister to Mysore and Maharashtra Govts. for solution of the border dispute.	Shri S.M. Joshi	Shri Vidya Charan Shukla 2-3-1970	0 43
7.	Massive Arms flow from China and Pakistan to the persons engaged in inter-party clashes, hold-ups etc. in Calcutta.	Shri S.M. Krishna	Shri Y.B. Chavan 3-3-1970	0 37
8.	Atrocities committed on Hindu temples in East Pakistan and on Sikh Shrines in West Pakistan by military personnel.	Shri Binoy Krishna Daschowdhury	Shri Surendra Pal Singh 9-3-1970	0 29

2	3	4	5
			H. M.
9. Instructions given by Central Govt. to Mysore Government to stop the work at Cauvery Basin.	Shri Nugeheli Shivappa	Dr. K. L. Rao 10-3-1970	0 50
10. Pollution of water in Delhi and resultant threat of jaundice epidemic.	Shri Onkar Lal Eshra	Shri B.S. Murthy 11-3-1970	0 16
11. Declaration of Republic by Rhodesian Government.	Shri Kanwar Lal Gupta	Shri Surendra Pal Singh 12-3-1970	0 25
12. Statement by Gen. Cariappa for scrapping of the Constitution and imposition of President's rule.	Shri Indrajit Gupta	Shri Y.B. Chavan 13-3-1970	0 29
13. Meeting of the Bangla Congress leaders with Prime Minister and decision of C.M. of West Bengal to resign.	Shri Jyotirmoy Bosu	Shrimati Indira Gandhi 16-3-1970	0 45
14. Prorogation of the Jammu & Kashmir Legislative Assembly by the Governor.	Shri Hem Barua	Shri Y.B. Chavan 17-3-1970	0 55
15. Closure of the Banaras Hindu University.	Shri Raghuvir Singh Shastri	Dr. V.K.R.V. Rao 18-3-1970	0 50
16. Procedure followed by the Governor of West Bengal to form a Government in the State.	Shri Madhu Limaye	Shri Y.B. Chavan 24-3-1970	0 50
17. Earthquake in Gujarat	Shri Manubhai Patel	Shri D.R. Chavan 25-3-1970	0 23
18. Developments in Cambodia and the role of India as Chairman of I.C.C.	Shri M.L. Sondhi	Shri Dinesh Singh 26-3-1970	0 18
19. Border disputes between U.P and Bihar.	Shri Shambhu Nath	Shri Vidya Charan Shukla 31-3-1970	0 26
20. Continuance of supply of Indus Water to Pakistan after expiry of Indus Water Treaty.	Shri Hardayal Devgun	Shri Siddeshwar Prasad 1-4-1970	0 24
21. Stay orders issued by High Courts of Governments' decision for fixing low price of sugar.	Shri N.P.C. Naidu	Shri Annasahib P. Shinde 2-4-1970	0 36

1	2	3	4	5
				H. M.
22.	U.S. Plan to sell American tanks to Pakistan through Turkey.	Major Ranjeet Singh	Shri Surendra Pal Singh 3-4-1970	0 24
23.	India's Offer to help Afganistan in building a highway through Iran.	Shri Kanwar Lal Gupta	Shri Surendra Pal Singh 6-4-1970	0 10
24.	Pakistani build-up in West Bengal border.	Shri Chintamani Panigrahi	Sardar Swaran Singh 7-4-1970	0 25
25.	Decision of USSR to supply 200 tanks to Pakistan.	Dr. Sushila Nayar	Sardar Swaran Singh 8-4-1970	0 27
26.	Naxalite activities in Assam.	Shri Hem Barua	Shri Y.B. Chavan 9-4-1970	0 09
27.	Break-out of jaundice epidemic in Delhi.	Shri Surendranath Dwivedi	Shri K.K. Shah 10-4-1970	0 22
28.	Bogus Payment of Rs. 3.77 crores from Central Revenues for transportation of fertilizers as disclosed in 3rd Report of the P.A.C. of Andhra Pradesh Legislature.	Shri P. Venkatasubbiah	Shri Annasahib P. Shinde 13-4-1970	0 40
29.	Protest by Foodgrain Dealers against the move to nationalise wholesale trade in foodgrains.	Shri Om Prakash Tyagi	Shri Annasahib P. Shinde 14-4-1970	0 30
30.	Resignation of one of the Advisers to the Governor of West Bengal.	Shri Jyotirmoy Bosu	Shri Y.B. Chavan 16-4-1970	0 27
31.	Ransacking of Gandhi Centre at Jadavpur University by Naxalites.	Shri Indrajit Gupta	Shri Y.B. Chavan 17-4-1970	0 40
32.	Riots in Chaibasa	Shri R. Umanath	Shri Y.B. Chavan 20-4-1970	0 20
33.	Resettlement of ex-servicemen in the Staes	Shri N.P.C. Naidu	Sardar Swaran Singh 21-4-1970	0 26
34.	Meeting of non-aligned countries at Dar-es-Salam	Shrimati Tarkeshwari Sinha	Shri Surendra Pal Singh 22-4-1970	0 54

1	2	3	4	5
				H. M.
35.	Construction of Circular Railway in Calcutta.	Shri Dhireswar Kalita	Shri Gulzari Lal Nanda 23-4-1970	0 13
36.	Election to Bihar Legislative Council in view of resolution passed by Bihar Legislative Assembly to abolish the Council.	Shri Gunanand Thakur	Shri P. Govinda Menon 24-4-1970	0 34
37.	Clash between the State armed police and security staff of Durgapur Steel Plant.	Shri Surendranath Dwivedi	Shri K.S. Ramaswamy 27-4-1970	0 14
38.	Launching of her first earth satellite by China.	Shri George Fernandes.	Sardar Swaran Singh 28-4-1970	0 54
39.	Resignation of Shri A.K. Sarkar from Chairmanship of Inquiry Committee on CSIR.	Shri R. Umanath	Dr. V.K.R.V. Rao 29-4-1970	0 58
40.	Decision of Bhutan to apply for membership of U.N.O.	Shri Indrajit Gupta	Shri Dinesh Singh 30-4-1970	0 35
41.	Strike by non-gazetted staff of Himachal Pradesh.	Shri Hem Raj	Shri Vidya Charan Shukla 1-5-1970	0 40
42.	Crossing of South Vietnamese Units into Cambodia with U.S. support.	Shri S.M. Banerjee	Shri Dinesh Singh 4-5-1970	1 00
43.	Clash between jotedars and a communist led mob over forcible occupation of land for West Bengal, resulting in several deaths.	Shri Surendra Kumar Tapuriah	Shri Y.B. Chavan 5-5-1970	0 27
44.	Firing on striking workers of Neyveli Lignite Corporation at Neyveli.	Shri K. Anirudhan	Shri Jagannath Rao 6-5-1970	0 37
45.	Influx of about 50,000 minorities from East Pakistan to India.	Shri Samar Guha	Shri Surendra Pal Singh 7-5-1970	0 26
46.	Notification applying Orissa Preventive Detention Act to Manipur.	Shri Madhu Limaye	Shri Vidya Charan Shukla 8-5-1970	0 16
47.	U.S. Vice-President's remarks against India as Chairman of International Control Commission on Cambodia.	Shri S.M. Banerjee	Shri Dinesh Singh 11-5-1970	0 33

1	2	3	4	5
48.	Missing of an I.A.F. plane which took off from Bangalore for Goa on 12-5-1970.	Shri Hem Barua	Shri M.R. Krishna <hr/> 14-5-1970	0 28
19.	Erosion and threat of destruction by Ganga of the Samadhi of Gurudev Ravindranath Tagore.	Shri Amiya Nath Bose	Shri Vidya Charan Shukla <hr/> 15-5-1970.	0 15
50.	Statement by the Minister of Foreign Trade that India was willing to resume trade with China.	Shrimati Tarkeshwari Sinha	Shri Bali Ram Bhagat <hr/> 18-5-1970	0 34
51.	Misappropriation of £ 1.2 million at the London Branch of Central Bank of India.	Shri Era Sezhyan	Shri Prakash Chand B. Sethi <hr/> 19-5-1970.	0 50
52.	Resignation of the Govt. nominated Director of Bennett Coleman & Co., Shri Mohan Kumaramangalam.	Shri R. Umanath	Shri Fakhruddin Ali Ahmed <hr/> 20-5-1970	0 28

5. DIVISIONS

Number of Divisions held

36

6. FINANCIAL BUSINESS

(i) Railway Budget

Subject	Date of presentation	Date(s) of discussion	Time taken		
			H.	M.	
1	2	3	4		
Railway Budget, 1970-71.	23-2-70	4-3-70 } 5-3-70 } 9-3-70 } 10-3-70 }	General Discussion	11	26
		25-3-70 } 26-3-70 } 28-3-70 }			
Supplementary Demands for Grants (Railways), 969-70.	10-3-70	28-3-70	Discussion and voting on Supplementary Demands for Grants (Railways).		31

(ii) General Budget

Budget (General) 1970-71	28-2-1970	10-3-1970 } 11-3-1970 } 12-3-1970 } 13-3-1970 } 16-3-1970 } 17-3-1970. }	General discussion	19	17
		17-3-1970 } 18-3-1970 }			
			Discussion and voting on Demands for Grants		
		31-3-1970 } 1-4-1970 } 2-4-1970 } 3-4-1970 }	Home Affairs	10	31
		7-4-1970 } 8-4-1970 }			
		8-4-1970 } 9-4-1970 }	Irrigation and Power	5	24
		9-4-1970 } 10-4-1970 } 13-4-1970 }			
		13-4-1970 } 14-4-1970 }	Petroleum and Chemicals and Mines and Metals	6	05

1	2	3	4
	14-4-1970 16-4-1970	Industrial Development, Internal Trade and Com- pany Affairs	H. M. 6 00
	16-4-1970 17-4-1970 20-4-1970	Steel and Heavy Engi- neering	5 04
	20-4-1970 21-4-1970 22-4-1970	Education and Youth Services	8 05
	22-4-1970 23-4-1970 24-4-1970 27-4-1970	Labour, Employment and Rehabilitation	6 55
	27-4-1970 28-4-1970	Defence	8 57
	29-4-1970 30-4-1970	Social Welfare	7 34
	30-4-1970	Food, Agriculture, Com- munity Development and Co-operation	3 49
		TOTAL :	99 57
	30-4-1970 at 7 P.M. Guillotined	Finance. Health and Family Plan- ning and Works Housing and Urban Development. Information and Broad- casting. Law. Shipping and Transport. Tourism and Civil Avia- tion. Atomic Energy. Communications. Parliamentary Affairs. Planning Commission. Lok Sabha. Rajya Sabha. Secretariat of Vice- President.	
Supplementary Demands for Grants (General), 1969-70	16-3-70	25-3-70	Discussion and voting on Supplementary Dem- ands for Grants (General). 2 22

(ii) Budget in respect of State of West Bengal.

(i) West Bengal Budget for 1970-71

Subject	Presented on	General Discussion on	Time taken
Budget (West Bengal) for 1970-71	26-3-70	30-3-70	H. M. * 5.35

(ii) Demands for grants on account (West Bengal)

Subject	Discussed on	Voted on	Time taken
Demands for Grants on Account in respect of the Budget (West Bengal) for 1970-71	30-3-70	30-3-70	H.M. *

(iii) Demands for Supplementary Grants (West Bengal)

Subject	Presented on	Discussed on	Voted on	Time taken
Demands for Supplementary Grants in respect of Budget (West Bengal) for 1969-70	26-3-70	30-3-70	30-3-70	H.M. *

*Items (i), (ii) and (iii) Discussed together with the Statutory Resolution regarding approval of the Proclamation issued by the President under article 356 of the Constitution in relation to the State of West Bengal.

(iv) Budget in respect of the Union Territory of Manipur

(i) Manipur Budget for 1970-71

Subject	Presented on	General Discussion on	Time taken
Budget (Manipur) for the year 1970-71	16-3-70	25-3-70	H. M. **1:34

(ii) Demands for grants (Manipur)

Subject	Discussed on	Voted on	Time taken
Demands for Grants in respect of the Budget for the Union Territory of Manipur for 1970-71	25-3-70	25-3-70	H. M. **

(iii) Demands for Supplementary Grants (Manipur)

Subject	Presented on	Discussed on	Voted on	Time taken
Supplementary Demands for Grants in respect of Union Territory of Manipur for 1969-70	9-3-70	25-3-70	25-3-70	H. M. **

**Items (i), (ii) and (iii) discussed together.

7. LEAVE OF ABSENCE

Sl. No.	Name of Member	Period for which leave granted	Date when leave granted
1	Maharani Vijayamala Rajaram Chhatrapati Bhonsale	20-2-70 to 17-3-70	} 14-4-70
2	Shri Pashabhai Patel	20-2-70 to 9-3-70	
3	Shri N. Dandeker	20-2-70 to 3-4-70	
4	Maharani Gayatri Devi of Jaipur	20-2-70 to 2-4-70	
5	H.H. Raja Yeshwantrao M. Mukne	11-12-69 to 24-12-69 and 20-2-70 to 5-4-70	
6	Shri Prakash Vir Shastri	27-4-70 to 20-5-70	} 20-5-70
7	Shrimati Sudha V. Reddy	15-4-70 to 12-5-70	
8	Shri Viren Shah	29-4-70 to 20-5-70	
9	Rani Lalita Rajya Laxmi	28-3-70 to 20-5-70	

MOTIONS
(i) Motions Under Rules 191 & 342

Sl. No.	Brief Subject	Name of Member who moved	Date(s) of discussion	Time taken	Ministry/Department concerned	Remarks
				H. M.		
				3 30	Home Affairs	Negated
1.	Violation of the spirit of the Constitution in Haryana by the prorogation of the Haryana Legislative Assembly when a motion of no-confidence was pending before it.	Shri Nath Pai	4-3-1970			
2.	Report of the Study Team on Prohibition.	Shri Manubhai Patel	7-5-1970 8-5-1970	2 26	Social Welfare	Discussion not concluded.
3.	Annual Reports of the U.G.C. for the years 1965-66, 1966-67 and 1967-68.	Dr. V.K.R.V. Rao	11-5-1970 12-5-1970 13-5-1970	*6 05	Education	
4.	Report (Part I) of the Committee of Enquiry (Council of Scientific and Industrial Research.)	Dr. V.K.R.V. Rao	19-5-1970	4 03	Education	
5.	Sixteenth, Seventeenth and Eighteenth Reports of the Commissioner for Scheduled Castes and Scheduled Tribes for the years 1966-67, 1967-68 and 1968-69.	Shri P. Govinda Menon	20-5-1970			
6.	Report of the Committee on Untouchability, Economic and Educational Development of the Scheduled Castes (Part I-V) along with connected documents.	Shri Suraj Bhan	20-5-1970			
				0 15 (Discussed together)		Discussion concluded. not

* This time was taken on the joint discussion on this motion and on the motion for consideration of the University Grants Commission (Amendment) Bill, 1968, as passed by *Rajya Sabha*.

**(ii) Motion under Rule 388 for
Suspension of rule**

Brief Subject	Member	Date on which motion moved	Time taken	Remarks
Suspension of rule 57 in its application to the adjournment motion regarding lathi charge by the police at Patel Chowk, Parliament Street, New Delhi on the 6th April, 1970, resulting in injuries to some Members of Parliament and others, by Dr. Ram Subhag Singh.	Shri Era Sezhiyan	6-4-70	H. M. 0 17	Adopted

9. OATH OR AFFIRMATION

Sl. No.	Name	Consti- tuency	State	Language of oath/ affirmation	Date
1.	Shri Sardar Amjad Ali	Basirhat	West Bengal	Bengali (oath)	5-3-70
2.	Shri Yadav Shivram Mahajan	Buldana	Maharashtra	Marathi (oath)	1-5-70
3.	Shri Digambar Singh Chaudhari	Mathura	Uttar Pradesh	Hindi (affirmation)	20-5-70
4.	Shri Kedar Nath Singh	Sultanpur	Uttar Pradesh	Hindi (affirmation)	20-5-70

10. OBITUARY REFERENCES

Sl. No.	Name and Particulars of Membership	Date of death	Date on which reference made	Time taken	Remarks
				H. M.	
1	Shri S.R. Rane, Sitting Member of Lok Sabha.	20-1-1970	20-2-70	} 0-21	
2	Shri M. K. Jinachandran, Member of the Central Legislative Assembly and Second Lok Sabha.	31-1-1970	20-2-70		
3	Shri L. S. Bhatkar, Member of the Constituent Assembly of India, Provisional Parliament, First Second and Third Lok Sabha.	7-2-70	20-2-70		
4	Shri H.V. Pataskar, Member of the Constituent Assembly of India and First Lok Sabha.	21-2-1970	23-2-70	0-22	
5	Shri K. T. M. Ahmed Ibrahim, Member of the Constituent Assembly of India.	30-1-1970	25-2-70	0-10	
6	Shri Radhavallabh Vijaivargiya, Member of the Constituent Assembly of India.	23-2-1970	2-3-70	0-02	
7	Shri Jaipal Singh, Sitting Member of Lok Sabha.	20-3-1970	20-3-70	0-28	After obituary references, the House was adjourned for the day.
8	Dr. N.B. Khare, Member of the Central Legislative Assembly, Constituent Assembly of India and the First Lok Sabha.	29-3-1970	30-3-70	0-15	
9	Dr. U. Misra, Member of the Third Lok Sabha.	13-4-1970	16-4-70	0-11	

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11. PANEL OF CHAIRMEN

Members nominated	Date of nomination
1 Shri P. K. Vasudevan Nair	24-2-1970
2 Shri Prakash Vir Shastri	
3 Shri K.N. Tewari	
4 Shrimati Sushila Rohatgi	
5 Shrimati Jayabe Jayaben Shah	
6 Shri Shri Chand Goyal	

12. PAPERS LAID ON THE TABLE

(i) By Government	739
(ii) By Private Members	11

13. PERSONAL EXPLANATIONS UNDER RULE 357

Sl. No.	Brief Subject	Name of Member who made the personal explanation	Date	Time taken
1	2	3	4	5
				H. M.
1	Certain statement issued to the press by the Speaker of Haryana Vidhan Sābhā.	Shri Madhu limaye	4-3-70	0-09
2	Certain remarks made by the Prime Minister in the House on 4-3-70	Shri J.B. Kripalani	5-3-70	0-15
3	Certain allegations made against Shri S.K. Patil in the House on 16-3-70.	Shri S.K. Patil	17-3-70	0-19
4	Certain allegations made against Shri D.N. Patodia by Shri Niren Ghosh, Member of Rajya Sabha in that House on 30-3-70.	Shri D.N. Patodia.	1-4-70	0.04

1	2	3	4
5	Reference made to Dr. Ram Subhag Singh in the 'Spotlight' programme of All India Radio on 4-11-69 by the Assistant Editor of National Herald.	Dr. Ram Subhag Singh.	7-4-70 0-06
6	Certain remarks made in the House about Sarkar Committee on the Council of Scientific and Industrial Reserach.	Shri Samar Guha	29-4-70
7	Certain remarks made in the House about Sarkar Committee on the Council of Scientific and Industrial Research.	Shri Indrajit Gupta	29-4-70
8	Certain remarks made in the House about Sarkar Committee on the Council of Scientific and Industrial Research.	Shri Chandrajeet Yadava.	29-4-70
9	Certain remarks made in the House about Sarkar Committee on the Council of Scientific and Industrial Reserach.	Shri Madhu Limaye	29-4-70 0-02
40	Certain remarks about Shri K.K. Shah made by Shri George Fernandes in the House on 23-4-70	Shri K.K. Shah	4-5-70 0-02
41	Certain remarks about Shri J.M. Biswas made by Shri Hukam Chand Kachwai in the House on 14-5-70.	Shri J.M. Biswas	19-5-70 0-06
42	Certain remarks made by Shri Shashi Bhushan in the House on 14-5-70.	Shri Shashi Bhushan	20-5-70 0-01
43	Certain remarks made in the House on 19-5-70 during proceedings on Calling Attention matter.	Shri M.R. Masani	20-5-70 0-01
44	Certain remarks about Shri Jyotirmoy Bosu made by Shri Surendra Kumar Tapuriah in the House on 14-5-70.	Shri Jyotirmoy Bosu	20-5-70 0-02
45	Certain remarks made by Shri Atal Bihari Vajpayee on the 14th May, 1970 during discussion under Rule 193 regarding recent communal disturbances in the country.	Shri Atal Bihari Vajpayee.	20-5-70 0-20

14. PETITIONS

Presented by Members

4

15. PRESIDENT'S ADDRESS

Date of Address	Dates of discussion	No. of amendments tabled to the Motion of Thanks	No. of amendments carried	Motion of Thanks adopted on	Time taken	President's Message reported on
20-2-70	25-2-70 26-2-70 27-2-70 2-3-70 3-3-70 4-3-70	671		4-3-70	H. M. 17. 14	9-3-70

16. PRIVILEGE MATTERS

Sl. No.	Brief Subject	2	3	4	5	6
		Name of the member who raised the matter	Date on which matter brought before the House	Decision of the House	Time taken	
1	Question of privilege regarding the arrest of Sarvashri Madhu Limaye, Arjun Singh Bhadoria, J.H. Patel and Janeshwar Misra, on the 22nd December, 1969 outside the Parliament House and intimidation thereof to the Speaker.	Sarvashri Rabi Ray and Madhu Limaye.	24-12-1969 (Ninth Session) 23-2-1970	Consent withheld by the Deputy Speaker.	0. 01 (excluding 30 minutes taken during the Ninth Session).	Hr. Mts.
2	Question of privilege against the "Samachar Bharati", a news agency, for circulating a news report, as published in the 'Nav Bharat Times' and 'Hindustan', dated the 6th March, 1970, about a sitting of the House fixed for the 7th/8th March, 1970.	Shri Shahsi Bhushan	10-3-1970	On the 10th March, 1970 the Speaker informed the House that the Chief Editor of the "Samachar Bharati" had explained the circumstances under which the mistake crept in and had expressed an unqualified apology for the same. The House agreed to treat the matter as closed.	0. 04	
3	Question of privilege regarding notice of lodgment of the petition of appeal given by the Supreme Court to Shri S.M. Banerjee, M.P. and others.	Shri Madhu Limaye	3-4-1970	The Minister of Law explained the Constitutional position. The speaker directed that the members concerned should not appear in the Supreme Court.	0. 15	

1	2	3	4	5	6
					Hr. Mts.
4.	Question of privilege regarding alleged beating of certain Members of Parliament and preventing them from coming to the Parliament House on the 6th April, 1970 when the House was in session.	Dr. Ram Subhag Singh	7-4-1970	The House referred the matter to the Committee of Privileges.	0. 32
5.	Question of privilege in respect of an Editorial published in the "Aryavarta" dated the 19th April, 1970, allegedly casting reflections on members of Parliament.	Shri Bhogendra Jha	24-4-1970 14-5-1970	On the 14th May, 1970 in view of the position explained by the Editor of "Aryavarta", the House agreed to treat the matter as closed.	0. 07
6.	Question of privilege in respect of a news report published in the "Northern India Patrika", Allahabad, dated the 1st April, 1970.	Shri Jyotirmoy Bosu	28-4-1970 13-5-1970	On the 13th May, 1970, the Speaker informed the House that the Resident Editor of the "Northern India Patrika" had explained the circumstances leading to an error and had expressed sincere regret for the same. The House agreed to treat the matter as closed.	0. 04

17. QUESTIONS

(i) Starred

Number of Questions put down in Question Lists	1768
Number of Questions orally answered	286

(ii) Unstarred

Number of Questions put down in Question Lists and written answers furnished	.. 10109
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(iii) Short Notice

Number of Questions put down in Question Lists	37
Number of Questions orally answered	34

(iv) Half-an-Hour Discussions arising out of Answers to Questions

Sl. No.	Brief Subject	Name of member who raised discussion	Date	Ministry/Deptt.
1	2	3	4	5
1.	Delhi Police	Shri Jyotirmoy Bosu	25-2-1970	Home Affairs
2.	Impact of Increase in Fourth Five Year Plan	Shri S.S. Kothari	27-2-1970	Finance
3.	Experts Committee on tax collection	Shri V. Mayavan	2-3-1970	Finance
4.	Shortage of houses in urban areas	Shri Ramavtar Shastri	9-3-1970	Health and Family Planning and Works, Housing and Urban Development.
5.	Manufacture of an Atom Bomb	Shri Kanwar Lal Gupta	11-3-1970	Defence
6.	Appointment of Parliamentary Commission to examine election expenses.	Shri Vikram Chand Mahajan	13-3-1970	Law
7.	Closure of Indian business in Kenya	Shri R.K. Amin	16-3-1970	External Affairs
8.	Visit by Delegation of Provisional Revolutionary Government of South Vietnam to India	Shri E.K. Nayanaar	18-3-1970	External Affairs.
9.	Utilization of PL-480 Funds	Shri Om Prakash Tyagi	1-4-1970	Finance
10.	Amendment of Convention No. 88 of the International Labour Organisation.	Shri Molatu Prasad	3-4-1970	Labour, Employment and Rehabilitation.
11.	Hippes in Delhi	Shri S.R. Damani	8-4-1970	Home Affairs.

12.	Visit by West German Delegation of Businessmen and financiers to India.	Shri Jyotirmoy Bosu	10-4-1970	Financé
13.	International Conference held at London to study production and marketing of edible oils and fats	Shri Ram Subhag Singh	13-4-1970	Food and Agriculture Community Development and Co-operation
14.	Help to the Food Corporation of India by Nationalised Banks to purchase foodgrains	Shri Bhogendra Jha	17-4-1970	Finance
15.	Use of Nuclear Engineering Technology for peaceful purposes	Shri Samar Guha	20-4-1970	Atomic Energy
16.	Acquisition of land for drilling in Assam by the Oil and Natural Gas Commission	Shri Biswanarayan Shastri	22-4-1970	Petroleum and Chemicals, Mines and Metals
17.	USA's National Arms Policy towards Pakistan.	Shri N.K.P. Salve	24-4-1970	External Affairs
18.	Foreign Banks in India	Shri Shri Chand Goyal	27-4-1970	Finance
19.	Reported libellous attack on India in a North Vietnam Publication	Shri N.K. Somani	1-5-1970	External Affairs
20.	Statue of Netaji Subhas Chandra Bose near Red Fort	Shri B.K. Daschowdhury	4-5-1970	Health, Family Planning and Works, Housing and Urban Development
21.	Visit of Vohra Committee to U.P.	Shri Chandrika Prasad	8-5-1970	Finance
22.	Upward trend in prices	Shri Shri Chand Goyal	11-5-1970	Finance
23.	Opening of branches of nationalised banks in Bihar	Shri Bhogendra Jha	13-5-1970	Finance
24.	Resumption of forward trading in shares	Shri S.K. Tapuriah	15-5-1970	Finance

18. RESIGNATION BY MEMBERS

Sl. No.	Name	State	Constituency	Date of resignation	Date of announcement in the House
1.	Shri B. Bhagavati	Assam	Tezpur	15-3-70	16-3-70
2.	Shri Shripati Misra	Uttar Pradesh	Sultanpur	7-4-70	9-4-70

19. RESOLUTIONS

(i) Government Resolutions

Sl. No.	Brief Subject	Name of Minister who moved	Date (s) of moving and discussion	Time taken	Ministry/Department concerned	Remarks
H. M.						
1	Increase in the membership of Parliamentary Committee to review the rate of dividend payable by the Railway Undertaking to General Revenues.	Shri Gulzari Lal Nanda	18-5-1970 19-5-1970	'0 17	Railways	Adopted as amended.
2	Recommendation to Rajya Sabha to associate one more member from Rajya Sabha with the Parliamentary Committee to review the rate of dividend payable by the Railway Undertaking to General Revenues.	Shri Gulzari Lal Nanda	19-5-1970	0 01	Railways	Adopted.

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(ii) Statutory Resolutions

Sl. No.	Subject	Article of Constitution	Name of Member who moved	Date of moving and discussion	Time Taken	Ministry/Department concerned	Remarks
H. M.							
1	Disapproval of the Banking Companies (Acquisition and Transfer of Undertakings) Ordinance, 1970 (Ordinance No. 3 of 1970).	123	Shri Beni Shanker Sharma	18-3-70 24-3-70	*6 25	Finance	Negated.

*Discussed together with the motion for consideration of the Banking Companies (Acquisition and Transfer of Undertakings) Bill, 1970.

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2	Disapproval of the Haryana and Punjab Agricultural Universities Ordinance, 1970 (Ordinance No. 1 of 1970).	123	Shri Shri Chand Goyal	28-3-70	**1	51	Food, Agriculture, Community Development and Co-operation	Negative
3	Approval of the Proclamation in relation to the State of West Bengal.	356	Shri Vidyā Charan Shukla	30-3-70	@5	29	Home Affairs	Adopted.
4	Disapproval of the Calcutta Port (Amendment) Ordinance, 1970 (Ordinance No. 2 of 1970).	123	Shri Kanwar Lal Gupta	31-3-70	£1	34	Shipping and Transport	Withdrawn by leave of the House.
5	Disapproval of the Essential Commodities (Amendment) Continuance Ordinance, 1969 (Ordinance No. 10 of 1969).	123	Shri Kanwar Lal Gupta	31-3-70	% 2	19	Industrial Development, Internal Trade and Company Affairs	Negative

(iii) Private Member's Resolutions

Sl. No.	Brief Subject	Name of Member who moved	Date(s) of moving and discussion	Time taken	Ministry/Department concerned	Remarks
1	Unemployment problem	Dr. Ram Subhag Singh	3-4-1970 17-4-1970	4	Labour, Employment and Rehabilitation	Negative

H M

2	Right to Property	Shri P. Ramamurti	17-4-1970 1-5-1970	3	16	Law	Negatived
3	Economic and Social Problems of West Bengal	Shri Indrajit Gupta	1-5-1970 15-5-1970	2	32	Home Affairs	Discussion not concluded.

**Discussed together with the motion for consideration of the Haryana and Punjab Agricultural Universities Bill, 1970.

@Discussed together with the General Discussion; Demands for Grants on Account and Supplementary Demands for Grants in respect of the Budget for the State of West Bengal.

‡Discussed together with the motion for consideration of the Calcutta Port (Amendment) Bill, 1970, as passed by Rajya Sabha.

%Discussed together with the motion for consideration of the Essential Commodities (Amendment) Continuance Bill, 1970, as passed by Rajya Sabha.

20. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No.	Brief subject	Names of Members who raised discussions	Date(s) of discussion	Time taken	Ministry concerned
1	2	3	4	5	6
1	Role of Governors in the recent ministry-making in U.P. and Bihar.	Shri S.S. Kothari	23-2-1970	H M 2 30	Home Affairs
2	Utter neglect of the execution of Western Kosi Canal; rehabilitation of Ashoka and Thakur Paper Mills; Mithila University and Mithila Broadcasting Station at Darbhanga.	Shri Bhogendra Jha	10-3-1970	0 45	Irrigation and Power; Industrial Development, Internal Trade and Company Affairs; Education and Youth Services, Information and Broadcasting; and Planning Commission
3	Statement made by the Deputy Minister of Home Affairs on 11-3-1970 regarding the revision of scales of pay and allowances of the employees of the Union territories.	Shri Shri Chand Goyal	17-3-1970	1 00	Home Affairs.
4	Non-implementation of Gajendragadkar Commission's recommendations in regard to the prevailing disparities in the quantum and price of foodgrains in Jammu region and other parts of the Jammu and Kashmir State and discriminatory treatment in matters of educational facilities and economic development meted out to the people of Jammu and Ladakh regions.	Shri Atal Bihari Vajpayee	2-4-1970	1 24	Food, Agriculture, Community Development and Co-operation; Education and Youth Services; Home Affairs; and Planning Commission.

5	Air crash of the Chief Test Pilot of the Hindustan Aeronautics Limited while testing a developed version of HF—24.	Shrimati Sharda Mukerjee	12-5-1970	1	20	Defence
6	Situation arising out of the recent communal disturbances in the country.	Shri Atal Bihari Vajpayee	14-5-1970 20-5-1970	8	12	Home Affairs
7	Telengana problem.	Shri Shri Chand Goyal	18-5-1970	3	58	Home Affairs.

21. SPEAKER

(i) Announcements/References

Sl. No.	Subject	Date
1	Cancellation of Sitting on 6.3.70 on account of Maha Sivaratri and postponement of Private Members' Resolutions.	5-3-1970
2	May Day.	1-5-1970

(ii) Ruling

Subject	Date
Points of order raised by certain Members regarding the grant of Rs. 175 crores shown as special assistance to States under Demand No. 114 (Loans and Advances by the Central Government) pertaining to the Demands for Grants on Account Budget (General) for 1970-71	18-3-1970

22. STATEMENTS BY MINISTERS

(i) Suo-Moto statements made/laid under Rule 372

Sl. No.	Subject	Name of Minister	Date	Time taken
1	2	3	4	5
1	Visit of the Soviet delegation headed by H.E. Mr. Skatchkov Chairman of USSR State Committee for Foreign Economic Relations.	Shri Fakhruddin Ali Ahmed	23-2-70	H.M. 0—04
2	Existence of a hashish export racket in New Delhi.	Shri Prakash Chand B. Sethi	23-2-70	0—03
3	Protocol exchanged on the expansion of Bokaro Steel plant signed on 20-2-70.	Sardar Swaran Singh	24-2-70	0—02
4	Government business for the week commencing the 2nd March, 1970.	Shri K. Raghuramaiah	27-2-70	0—12
5	Action taken against Central Government employees who participated in the illegal strike of 19-9-68.	Shri Vidya Charan Shukla	2-3-70	0—04
6	Revision of scales of pay and allowances of the employees of the Union Territories.	Shri K.S. Ramaswamy.	11-3-70	0—03

1	2	3	4	5
				H. M.
7	Government business for the week commencing the 16th March, 1970.	Shri K. Raghuramiah	13-3-70	0—10
8	Prorogation of both the Houses of the Jammu and Kashmir Legislature.	Shri Y.B. Chavan	13-3-70	0—16
9	Earthquake in Gujarat	Shrimati Indira Gandhi.	25-3-70	0—03
10	Certain developments in Punjab	Shri Y.B. Chavan	26-3-70	0—16
11	Government business for the week commencing the 30th March, 1970.	Shri K. Raghuramaiah	28-3-70	0—03
12	Attempt on the life of Shri Jyoti Bosu at Patna Railway Station.	Shri Y.B. Chavan	31-3-70	0—06
13	Decision taken by Government on the Rabi Price Policy.	Shri Jagjivan Ram	6-4-70	0—02
14	Constitutional position regarding continuance of certain Ministers who ceased to be Members of Parliament.	Shri P. Govinda Menon.	6-4-70	0—02
15	Safe return of U.S. astronauts of the space ship Apollo 13.	Shrimati Indira Gandhi.	20-4-70	0—04
16	Government business for the week commencing the 4th May, 1970.	Shri K. Raghuramaiah.	1-5-70	0—13
17	India's participation in the Commonwealth Games, 1970.	Dr. V.K.R.V. Rao	5-5-70	0—03
18	Bye-election in Cheran Mahadevi Assembly Constituency of Tamil Nadu.	Shri P. Govinda Menon.	5-5-70	0—15
19	Government business for the week commencing the 11th May, 1970.	Shri K. Raghuramaiah.	8-5-70	0—18
20	Income-tax of Members of Parliament.	Shri Prakashchand B. Sethi.	8-5-70	0—04
21	Recent Communal disturbances in Maharashtra.	Shri Y. B. Chavan	11-5-70	0—05
22	Government business for the week commencing the 18th May, 1970.	Shri K. Raghuramaiah.	15-5-70	0—28
*23	Strike by Railway Firemen at Madras	Shri Gulzari Lal Nanda.	18-5-70	—
*24	Strike by Dock Workers at Madras Port.	Shri D. Sanjivayya	18-5-70	—
*25	Strike by workers in Bharat Heavy Electricals Limited, Hardwar.	Shri Fakhruddin Ali Ahmed.	20-5-70	—
*26	Difficulties faced by the sugarcane growers in U.P. and Bihar.	Shri Jagjivan Ram	20-5-70	—

*Statements were laid on the Table.

1	2	3	4	5
				H.M.
*27.	Famine conditions in certain parts of Bihar and Rajasthan.	Shri Jagjivan Ram	20-5-70	—
*28.	Admissibility of House Rent Allowance to Central Government employees.	Shri Prakashchand B. Sethi	20-5-70	—
29.	Charges made by Shri George Fernandes, Shri Kanwar Lal Gupta and others against the Secretary to Prime Minister, Shri P. N. Haskar, during the proceedings on the Calling Attention matter on 19-5-70 about the reported misappropriation at the London branch of Central Bank of India.	Shri Prakashchand B. Sethi.	20-5-70	0—10

(ii) Statement under Direction 115

Brief Subject	Name of Member who raised the matter.	Minister who replied	Date	Time taken
Certain informaton given by the Minister of State for Finance on 24-12-69 about filling of income-tax returns by Members of Parliament.	Shri N. K. Sanghi	Shri Prakash Chand B. Sethi	31-3-70	H. M. 0—30

(iii) Correcting information under Direction 16

SL No.	Brief subject	Name of Minister	Date	Time taken
1	2	3	4	5
				H.M.
1.	Correcting the answer given on 22-12-69 to supplementaries on Starred Question No. 724 regarding implementation of the recommendations of the Hospital Review Committee.	Shri K. K. Shah	23-2-70	0—01
*2.	Correcting the answer given on 15-12-69 to a supplementary on Starred Question No. 573 regarding progress made by Life Insurance Corporation in rural business.	Shri R. K. Khadilkar	2-3-70	—

*Statements were laid on the Table.

1	2	3	4	5
*3.	Correcting the answer given on 1-4-70 to supplementaries on Short Notice Question No. 11 regarding Enquiry Committee on Haldia—Barauni Oil Pipeline.	Dr. Triguna Sen	28-4-70	H.M. —
4.	Correcting the answer given on 20-4-70 to supplementaries on Starred Question No. 1085 regarding writing off of tax arrears against Shri Haridas Mundhra.	Shri Prakashchand B. Sethi.	29-4-70	0—01
5.	Correcting the answer given on 5-5-70 to supplementaries on Starred Question No. 1413 regarding reform in Muslim Personal Law.	Shri P. Govinda Menon.	13-5-70	0—16
*6.	Correcting the answer given on 10-12-69 to Starred Question No. 532 regarding forged import licences.	Shri Bali Ram Bhagat.	20-5-70	—
*7.	Correcting the answer given on 23-2-70 to Starred Question No. 11 regarding oil barrels and bitumen drums supplied to the Indian Oil Corporation.	Shri D.R. Chavan	20-5-70	—

*Statements were laid on the Table.

23. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time Taken		Percentage to the total time
	H	M	
ADJOURNMENT MOTIONS	3	37	0.8
BILLS—			
(a) Government Bills	*64	47	15.3
(b) Private Members' Bills	13	38	3.2
BUDGET—			
(a) Railway Budget	19	22	4.6
(b) General Budget	102	19	24.3
(c) Budgets in respect of State/Union territory under President's rule	@7	09	1.7
CALLING ATTENTION NOTICES (Rule 197)	27	15	6.6
DISCUSSIONS—			
(a) Half-an-Hour Discussions (Rule 55)	15	01	3.5
(b) Short Duration Discussions (Rule 193)	19	09	4.5
MOTIONS—			
Motions (Rules 191 and 342)	£10	14	2.4
PRESIDENT'S ADDRESS	17	14	4.1
QUESTIONS	60	28	14.4
			P.T.O.

*Includes time taken on Statutory Resolutions (*vide* S. Nos. 1, 2, 4 and 5 of Statement 19 (ii)—pp—39-40—) and Government Motion (*vide* S.No. 3 of Statement 8 (i)—pp—27—) which were discussed together with the motions for consideration of the related Government Bills. (*vide* Statement 3(i)—pp—2-7—).

@Includes time taken on Statutory Resolutions (*Vide* S. No. 3 of Statement 19 (ii)—pp—40—) which was discussed together with Budget in respect of the State of West Bengal (*vide* Statement 6(iii)—p—24—)

£Excludes time taken on Government Motion (*vide* S. No. 3 of Statement—8(i)—p—27—) which was discussed with the motion for consideration of the related Government Bill (*vide* S. No. 33 of Statement—3(i)—p—6—). Time taken has been shown against the Government Bills.

Business	Time Taken		Percentage to the total time
	H	M	
RESOLUTIONS—			
(a) Government Resolutions	0	18	0.1
(b) Statutory Resolutions	*		
(c) Private Members' Resolutions	10	00	2.4
STATEMENTS (Rules 199, 357, 372 and 377 and Directions 16 and 115)	13	17	3.1
OTHER MATTERS, such as Papers laid on the Table, Questions of Privilege, Obituary References, etc.	37	32	9.0
TOTAL	421	20	100.0

* Four Statutory Resolutions (*vide* S. Nos. 1, 2, 4, and 5 of Statement—19(ii)—pp —39-40—) were discussed along with the motions for consideration of the related Government Bills (*vide* S. Nos. 6, 8, 10 and 11 of Statement—3(i)—pp—3-4—) and one Statutory Resolution (*vide* S.No. 3 of Statement—19(ii)—p—40—) was discussed together with the Budget in respect of the State of West Bengal (*vide* Statement—6(iii)—p—24—). Time taken has been shown against the Government Bills and Budget in respect of the State of West Bengal respectively.